NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/142/ (IB)/2017

NAME OF THE PETITIONER(S): SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S): METECNO INDIA PVT LTD

UNDER SECTION: 433 (e)(f)

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

1. T. R. Ramer Common for Reporting Type

T. M. Manilan: Common for Reporting Type

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Both the parties alongwith their counsel are present. Both the counsel stated that the matter has been settled and filed a joint memo of compromise signed by both the parties. The memo is taken on record. In view of the compromise filed by the parties, the matter is closed.

(K. Anantha Padmanahha Swamy) Member (Judicial)

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